

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

Appeal No. 118 of 2024

M/s. Veronica Production Ltd.

..... Appellant

Versus

BSE Ltd.

... Respondent

Mr. Ramesh Chandra Mishra, PCS with Mr. Deepak Dane,
Advocate, i/b Mr. Lokanath Mishra, Advocate for the Appellant.

Mr. Tomu Francis, Advocate with Ms. Zarnaab Aswad, Advocate i/b
Khaitan & Co for the Respondent.

ORDER :

1. Let a reply be filed by the respondent within two weeks from today. List on March 6, 2024.

15.02.2024
PTM

Ms. Meera Swarup
Technical Member